

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NOS. 260 & 285 OF 2013

Dated : 28th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 260 of 2013

GVK Industries Ltd. (Phase-I) ... Appellant(s)
Versus

Eastern Power Distribution Co.Respondent(s)
of Andhra Pradesh & Ors.

Counsel for the Appellant (s) : Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1 to 5

Appeal No. 285 of 2013 &
IA No. 105/14

Transmission Corporation of Appellant(s)
Andhra Pradesh & Ors.

Versus

Andhra Pradesh Electricity Regulatory Respondent(s)
Commission & Anr.

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. M.G.Ramachandran for R-2

ORDER

Reply has been filed in both the Appeals.

Post the matter for hearing on **02.04.2014**. In the meantime, Rejoinder, if any, be filed on or before 25.03.2014 after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt